GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA

STARRED QUESTION NO:64
ANSWERED ON:24.11.2009
CRIMINAL TRACKING NETWORK SYSTEM
Panda Shri Baijayant

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government proposes to develop Crime and Criminal Tracking Network and Systems (CCTNS) Project across the country;

(b) if so, the details thereof;

(c) the salient features and the status of implementation of the project;

(d) whether some of the States have already developed similar technology platform; and

(e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (c): The Crime and Criminal Tracking Network and Systems (CCTNS) Project is being implemented as a Mission Mode Project, under which about fourteen thousand Police Stations and six thousand other police offices at various levels would be interconnected for evolution of IT-enabled state-of-the-art tracking system of "investigation of crime and detection of criminals". The total estimated cost of this Project is Rs. 2000 Crore during the 11th Five Year Plan. The major role in the implementation of the project would be with the State Governments and Union Territory Administrations. The role of the Central Government would be largely confined to development and management of the Core Application Software and aspects pertaining to issuing guidelines, review and monitoring of the project implementation. A Memorandum of Understanding (MoU) between the Central and each of the State Governments and Union Territories for implementation of this project has been signed, and disbursement of funds allocated for 2009-10 to the States and UTs for capacity building is underway.

(d) & (e): Andhra Pradesh, Karnataka and Gujarat have developed somewhat similar platforms. Andhra Pradesh has implemented the eCOPS (Computerized Operations for Police Services) system to automate the processes related to case registration, investigation, arrest and remand-report, charge sheet, status of court matter etc. Karnataka has developed the Police IT Application which is undergoing User Acceptance Testing. As per the information available from Karnataka, the State-wide implementation of the Police IT Application is expected to be completed by the end of 2010. Gujarat has developed the Home Department Integrated IT Solutions application (HD-IITS) and the software is in the process of the User Acceptance Testing. The State-wide implementation of this IT Application is expected to begin in 2010.